

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 118

IA No.1494/2023, IA(IBC)/229(CH)2024
In
CP(IB) No. 498/Chd/Pb/2019
(Admitted)

IN THE MATTER OF:

Kabir Impex

...Petitioner

Vs.

Swati Cast & Forge Pvt. Ltd.

...Respondent

Under Section: 9 IBC, 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.09.2024.

24.07.2024

Pooja

Sd/-
Court Officer